

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-253-2020**

Dr. Benoy Berry Represented by
Constituted attorney Sumit Sharma ... Petitioner

Versus

Advino Fernandes & Ors. ... Respondents

Shri A.D. Bhobe, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 9th OCTOBER 2020

P.C. :

Issue notice to the respondents, returnable on 23.10.2020.

DAMA SESHADRI NAIDU, J.

NH